

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO.HC.VII-87/1998/1381/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Tridib Kumar Bhattacharjee,
Member, MACT,
Barpeta.

Dated Guwahati, the th 20 February, 2023.

Sub:- **Casual leave and Station leave permission.**

Ref:- Your letter No. MACT (B) 334 Dated the 16th February, 2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **two days of casual leave on 20.02.2023 & 21.02.2023 alongwith station leave permission from the evening of 17.02.2023 till the evening of 21.02.2023**, has been granted. The District & Sessions Judge, Barpeta and in his absence the next senior most Judicial Officer shall remain in charge of your Court and office in your absence.

Yours faithfully,

sdt

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-87/1998/1382-1383/A, dated
Copy to:

, 20-02-2023

1. The District & Sessions Judge, Barpeta.
- ✓ 2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

[Signature]